

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.38/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Mr. Navneet Sahay Verma
V/s.

M/s. Kayem Pharmaceuticals Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	Shreerish Shah i/b Anb legal	adv for petitioner	
(2)	Deepti Kanoria i/b VIJAY KANORIA	adv for Defendant 2	

ORDER

TCP 38/397-398/NCLT/MB/MAH/2016

1. Present both sides. For filing counter-reply, seeking time.
2. By consent adjourned to **08.02.2018 at 2.30 pm.**

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 18.12.2017
ug

Sd/-

M.K. SHRAWAT
Member (Judicial)

